

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/182(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23RD JULY 2024

IN THE MATTER OF	J.P.FINANCIAL SERVICES PVT LTD VS AVADH MERCHANTS PVT.LTD.
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Utsav Mukherjee, Adv.] For the Financial Creditor
Mr. Sayantan Chatterjee, Adv.]

Ms. Urmila Chakraborty, Adv.] For the Corporate Debtor
Ms. A. Agarwalla, Adv.]
Ms. P. Garain, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the financial creditor present. Ld. Counsel appearing on behalf of the corporate debtor present.
2. Ld. Counsel Ms. Urmila Chakraborty, who enter appearance on behalf of the Corporate Debtor and submits that she has to obtain a copy of the petition itself. Let the same be served in course of the day.
3. Reply affidavit be filed within a period of two (2) weeks.
4. Rejoinder, if any, be filed within a period of three (3) days thereafter.
5. List this matter for further consideration on **26.08.2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)